

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Paritha Venkateswaran
for
Pruthi Mohan

Counsel for the
Petitioner



ORDER

Counsel for the Petitioner present and submitted that an appeal has been filed against the order dated 23.10.2017 before the NCLAT and an interim stay has been granted to the effect that the Tribunal will not proceed with the Company Petition in question till final decision; copy of the order is placed on file. Matter is adjourned. Put up on 16.02.2018 at 10.30 A.M.

-sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)